The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Appropriation (No. 5) BSD, 1992

SECRETARY GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, sign-ed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha. I am directed to enclose the; Appropriation. (No. 5) Bill, 1992, as

passed by Lok Sabha at its sitting held on the 22nd December, 1992.

2. The Speaker has certified that this Bill is a Money Bill within the mean, ing of article 110 of the Constitution of India."

Sir, 1 lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): The House stands adjourned till 11 A.M. tomodrow.

> The House then adjourned at five mantes past eight of the clock till eleven of the clock on Wednesday, the 23rd December, 1992.